

IN THE HIGH COURT OF BOMBAY AT GOA
LD-VC-CW NOS. 154, 174, 175 AND 189 OF 2020

LD-VC-CW NOS. 154, 174 AND 175 OF 2020

Kashinath Jairam Shetye Petitioner

V e r s u s

The GCZMA & Ors. Respondents

AND

LD-VC-CW NO. 189 OF 2020

Joseph Antonio D'Souza Petitioner

V e r s u s

State of Goa & Ors. Respondents

Mr. Nigel Da Costa Frias, Advocate for the Petitioner in LD-VC-CW Nos.154, 174 & 175 of 2020.

Mr. A. D. Bhohe and Ms. Annelise Fernandes, Advocates for the Petitioner in LD-VC-CW No.189-2020.

Mr. Pankaj Pai Vernekar and Mr. B. Fatarpekar, Advocates for the Respondent nos.3 and 4 in LD-VC-CW No.174-2020.

Ms. Maria Correia, Additional Government Advocate for the Respondent nos.3 and 5 in LD-VC-CW- No. 154 of 2020.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondent nos.1 and 2 in LD-VC-CW- Nos. 174 and 175 of 2020.

Mr. Pravin Faldessai, Asst. Solicitor General, for the Respondents-Central Government in LD-VC-CW-No.189 of 2020.

Coram :- DAMA SESHADRI NAIDU & M. S. JAWALKAR, JJ.

Date : 10th December, 2020

P.C.

The respondents' Counsel want to address the issue at length for they have very strong objections about the plea the petitioners have taken regarding non-sharing of the video link by the Tribunal besides other co-lateral matters.

2. Post the matter on 17.12.2020.

M. S. JAWALKAR, J.

DAMA SESHADRI NAIDU, J.

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